NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 398/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Gillette Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1. MR. SIMIL PUROHIT ADVOCATES i/b
CYRILAM ARCHAND
MANGALDAS, Advocates
for the Petitioner

3. Ms. PRIYA PATHA
Company

Lains

ORDER

CSP 396/230-232/NCLT/MB/MAH/2017

CSP 397/230-232/NCLT/MB/MAH/2017

CSP 398/230-232/NCLT/MB/MAH/2017

CSP 406/230-232/NCLT/MB/MAH/2017

CSP 408/230-232/NCLT/MB/MAH/2017

Company Petitioners are allowed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)